

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court-1**

Item 4

**CA No. 126/2023, 74/21, 75/21,190/21, 50/22
107/22, 199/22, 12/2023, 34/2023, 79/2023, 109/2023
In**

**CP No. 06 (ND)/2009
RT CP No. 1/Chd/HP/2016
(Decided matter)**

**Under Section 397-398, CA 1956 &
R 11 NCLT Rules, 2016**

In the matter of:-

Umak Investments Co Pvt. Ltd.

...Petitioner/Operational Creditor

Vs.

UG Hotels & Resorts Ltd.

... Respondent/Corporate Debtor

Present: Mr. Atul V. Sood, Advocate for Respondent No.1 in CA No.75/21 and for Respondent No. 2 in CA No. 50/21.
Mr. Jasmeet Singh Bhatia, Advocate for Administrator.
Mr. Vaibhav Sharma, Advocate for Respondent No. 3 in CA No. 50/22 and for Respondent Nos. 3 to 5 in CA No.75/2021.
Mr. Manish Jain with Mr. Siddhant Jain, Ms. Krishna Dayama, Advocates and Mr. Nitin Jain, CS, for respondent No.7 in CA Nos.75/21
Mr. Yash Pal Gupta, Advocate for respondent No.2 in CA No.74/21 and 75/21 and for the applicant in CA No. 50/21.
Ms. Munisha Gandhi Senior Advocate with Sahej Mahajan, Advocate for Respondent No. 6 in CA No. 75/21 an applicant in CA No. 109/2023.

IA No. 75/21 and CA No. 126/2023

Short note has been filed by learned counsel for Respondent No. 6 vide Diary No. 00489/22 dated 11.09.2023, Questions of law has been filed by learned counsel for Respondent No. 2 vide Diary No. 00489/23 dated 11.09.2023, Compilation

in compliance of order dated 11.09.2023 has been filed by learned counsel for administrator vide Diary No. 00489/24 dated 12.09.2023. All are taken on record. Learned counsel for the applicant has stated that in the prayer in IA No. 75/21 as amended by CA No. 126/2023 at this stage he is pressing prayer A of IA No. 75/21 as modified by CA No. 126/2023. Learned counsel for the applicant has stated that at the moment he is not pressing other prayers. He is, however, at liberty to agitate these prayers at the relevant time. List on 18.09.2023, higher on Board.

IA Nos. 74/21, 190/21, 50/22, 107/22, 199/22, 12/2023, 34/2023, 79/2023 and 109/2023

List on 18.09.2023, higher on Board.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

September 13, 2023
PKA

sd/-
(Harnam Singh Thakur)
Member (Judicial)